

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.12.2020 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 213-214 of 2020	Apurba Kumar Sarma & Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors.	Manish Goswami	
2.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai	
3.	Comp. App. (AT) No. 219 of 2020	Shrikant Gopilal Rathi & Ors. Vs. Nagarjuna Agro Chemicals Pvt. Ltd. & Ors.	Nakul Mohta	
4.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Shashank Tandon	

For Admission (After Notice)

5.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1
6.	Comp. App. (AT) (Ins) No. 366 of 2020	Rajendra Kumar Kundanmal Jain Vs. Vijail A. Jain & Ors.	C.S. Gupta	Pratiksha Sharma
7.	Comp. App. (AT) (Ins) No. 502 of 2020	Satish Chand Gupta Vs. Serval India Pvt. Ltd.	Siddhant Buxy	Kanishk Rana-IRP
8.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd. & Anr.	Rakesh Kumar	Gautam Singh-R1 & R2

9.	Comp. App. (AT) (Ins) No. 707 of 2020	Solenis Chemicals (India) Pvt. Ltd. Vs. Arjun Pulp and Paper India Pvt. Ltd.	Kamal Ahuja	Rohan Rajasekaran
10.	Comp. App. (AT) (Ins) No. 925 of 2020	Shyson Thomas Vs. Madhugiri Venkatarayappa Sudarshan & Anr.	D. Abhinav Rao	Rajesh Gautam-R1 & R2
11.	Comp. App. (AT) (Ins) No. 930 of 2020	Nitin Garg Vs. State Bank of India & Ors.	Iswar Mohapatra	Meera Murali-R1 Kunal Godhwani-R2 Dinkar Singh-R3
12.	Comp. App. (AT) (Ins) No. 932 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Shri Shyam Sundar Rathi & Anr.	R.P. Agarwal	
13.	Comp. App. (AT) No. 317 of 2019	Abhishek Sharad Vs. Registrar of Companies, West Bengal	Soma Samantarai	Sumit Kumar Jaiswal
14.	Comp. App. (AT) No. 54 of 2020	AI- Sami Agro Products Pvt. Ltd. & Ors. Vs. Duan Hongli & Anr.	Aaditya A. Pande	
15.	Comp. App. (AT) No. 140 of 2020	Surjeet Singh Vs. Usha Rani Jha & Ors.	Abhay K. Das	Ankur S. Kulkarni- R1
16.	Comp. App. (AT) No. 163 of 2020	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Prachi Johri	Shyam Kapadia-R1, R3 & R4 Rahul Kochar-R2 Sawinder-R3

For Hearing

17.	Comp. App. (AT) (Ins) No. 590 of 2020	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan	Sudhir Bisla	Malak Bhatt Abhinav Vasisht-R1
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By the order of Hon'ble Acting Chairperson

1. Notice Board
2. Website: www.nclat.nic.in

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Registrar